GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3858 ANSWERED ON:27.04.2012 GRANTS FOR ROADS AND CULVERTS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FINANCE be pleased to state:

- (a) whether the Twelfth Finance Commission had recommended that the grant for the construction of roads and culverts be given to the State Governments in two instalments; and
- (b) if so, the reasons for not sanctioning the grant in respect of Government of Karnataka so far and the time by which it is likely to be released?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAINMEENA)

(a) & (b): The Twelfth Finance Commission (TFC) recommended State specific grants specifically for construction of roads to only two States: Andhra Pradesh for roads in remote and tribal areas and to Madhya Pradesh for extension of road networks in remote areas.

TFC did not recommend grant for construction of roads and culverts for Karnataka. However, TFC recommended grants to all States for maintenance of roads and bridges over 2006-10 to be released in two equal instalments each year. The first instalment of Rs. 182.27 crore for 2009-10, being unconditional, was released during 2009-10. As the State did not comply with the budget and expenditure conditions stipulated by the TFC, the second instalment for maintenance of roads and bridges for the year 2009-10 could not be released to Karnataka.